

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP No. 06/NCLT/AHM/2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2020**

Name of the Company: Sapphire Industrial Infrastructures  
Pvt Ltd

Section : Section 66 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**  
**(through video conferencing)**

Mr. Ravi Pahwa, Advocate is present on behalf of the Petitioner.

Learned Lawyer for the Petitioner requesting time to deal with the reply of the Regional Director.

Prayer is allowed.

List the matter on 29.09.2020.

  
**CHOCKALINGAM THIRUNAVUKKARASU**  
**MEMBER TECHNICAL**

Dated this the 27th day of August, 2020

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**